

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 779/2014

IN THE MATTER OF:

Shagoon Travels Pvt. Ltd. & Anr.Petitioners
v.	
Registrar of CompaniesRespondent

SECTION : UNDER SECTION 560(6)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s)	:	Mr. Rajesh K. Malhotra, Advocate
For the ROC Delhi /RD (NR) Delhi	:	Mr. Manish Raj, Company Prosecutor
For the objector(s)	:	Ms. Sangeeta Chandra, Advocate

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 02.11.2017.


(CHIEF JUSTICE M.M. KUMAR)


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017
Vineet